

collected and will be laid on the Table of the House as early as possible.

#### Burden of Direct Taxation in Various Countries of the World

10132. DR. KARNI SINGH : Will the Minister of FINANCE be pleased to state :

(a) the names of the countries in the world where the total burden of direct taxation exceeds the total income of an assessee ; and

(b) whether there are laws which prohibit such countries from expropriatory imposition of such taxes ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Information is not available. In India, the combined incidence of income-tax and wealth-tax on higher levels of income and wealth may in some cases exceed the total income of an assessee.

(b) As regards India, there is no such provision. In regard to other countries, the question does not arise.

#### Decline in Crude output at Gauhati Refinery vis-a-vis Three Indian Oil Corporation's Refineries

10133. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact though the overall quantity of crude oil refined at the three Indian Oil Corporation's Refineries at Gauhati, Barauni and Koyali which wholly operate on indigenous crude showed an increase of a little over one million tonnes in 1969 as compared to that in 1968, the Gauhati output of crude which was 813,714 tonnes in 1968 declined to 777,722 tonnes in 1969 ;

(b) if so, the reasons for the decrease in the Gauhati output ;

(c) the steps proposed to be taken to correct the position ; and

(d) the steps proposed to be taken to increase the overall output of the three refineries as a whole during 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND

CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) The crude through put of 777,722 tonnes at Gauhati Refinery even in 1969 was higher than the design capacity of 0.75 m.t./year. The shortfall of 35,995 tonnes in 1969 as compared to 1968 actuals, however, was mainly due to :

(i) the emergency troubles in the turbo-generator in the Refinery's power house and the inability of Assam State Electricity Board to supply additional power during April, 1969.

(ii) extended shut down of the Atmospheric Distillation/Coking Units, during August, 1969.

(c) Crude through put of 0.8 million tonnes has been planned for Gauhati Refinery for the year 1970-71.

(d) The three refineries at Gauhati, Barauni and Gujarat can operate at 0.8, 3.0 and 4.3/4.5 MMT per year respectively. However, the operation of Barauni and Gujarat Refineries is linked with the availability of crude from indigenous sources. In view of pipeline limitation to transport more than 2.2 MMT per year crude to Barauni, the proposal of importing a million tonnes of crude and modifying the plant suitably therefore is under active consideration. Barauni and Gujarat Refineries are planned for crude throughputs of 2.2 and 3.8 mt. during 1970-71. The increase in throughputs in the three refineries as planned for 1970-71 will be 0.556 m.t. over 1969-70 performance.

इरविन अस्पताल, नई दिल्ली में महिलाओं का पुरुष डाक्टरों द्वारा परीक्षण

10134. श्री ओंकार लाल बेरबा :  
श्री रामगोपाल शालवाले :  
श्री ए० ला० बाक्याल :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इरविन अस्पताल, नई दिल्ली के प्रसूति वार्ड में पुरुष डाक्टर महिलाओं का परीक्षण उनके कपड़े उतरवा कर करते हैं ;

(ख) क्या यह भी सच है कि उक्त वार्ड में 23 फरवरी, 1970 को पुरुष डाक्टरों ने कुछ ग्रामीण महिलाओं का परीक्षण उन्हें नंगा करवा कर किया था हालांकि उन्होंने कपड़े उतारने से मना किया था ; और

(ग) यदि हां, तो नग्नावस्था में महिलाओं की जांच पुरुष डाक्टरों द्वारा किये जाने के क्या कारण हैं, विशेष रूप से जबकि वहां महिला डाक्टर उपस्थित होती हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (डा० श्रीपति चन्द्रशेखर) :

(क) चूंकि इविन अस्पताल एक शिक्षण अस्पताल है इसलिए पुरुष डाक्टरों/छात्रों को उनके प्रशिक्षण के एक भ्रम के रूप में प्रसूति खण्ड में नियुक्त किया जाता है और वहां उनसे महिला रोगियों को जांच की अपेक्षा की जाती है। यह जांच एक महिला डाक्टर अथवा नर्स (महिला) को उपस्थित में की जाती है। तथापि यदि महिला रोगी को कोई आपत्ति हो तो पुरुष डाक्टर जांच नहीं करता।

(ख) जी नहीं।

(ग) ग्रह प्रश्न नहीं उठता।

**Employees of Customs Department at  
Cochin and Calcutta**

10135. SHRI C. K. CHAKRAPANI :  
SHRI P. P. ESTHOSE :  
SHRI A. K. GOPALAN :  
SHRI V. VISWANATHA  
MENON :

Will the Minister of FINANCE be pleased to state :

(a) the number of cases of denial or promotion or confirmation of non-Gazetted employees of the Customs Department at Cochin and Calcutta, separately, for participation in the token strike on the 19th September, 1968 ; and

(b) the number of persons who were promoted or confirmed not with standing their break in service for participation in the token strike on the 19th September, 1968 at the Custom Houses of Cochin and Calcutta ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) There has been no case of denial of promotion or confirmation or of postponement of promotion of non-gazetted employees of the Customs Department at Cochin and Calcutta for participation in the token strike on the 19th September, 1968. However, in 17 cases confirmation was postponed in Cochin Customs House.

(b) The number of persons who were promoted or confirmed notwithstanding their break in service for participation in the token strike on the 19th September, 1968, at the Custom Houses of Cochin and Calcutta is as under :

Custom House	No. of persons Promoted	Confirmed.
Calcutta	50	45
Cochin	1	—

**Appointment of Collector in Department  
of Customs and Central Excise, Cochin**

10136. SHRI C. K. CHAKRAPANI :  
SHRI P. P. ESTHOSE :  
SHRIMATI SUSHEELA  
GOPALAN :  
SHRI V. VISWANATHA  
MENON :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Collectorate of Customs and Central Excise, Cochin has been functioning without a regular Collector since over one year ;

(b) if so, the administrative expenses so far incurred for payment of T. A. and D. A. to the officers who were holding additional charge since the post fell vacant and also to their personal staff and others ;

(c) whether Government have taken any action on the representation received from staff Association ; and

(d) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The Collectorate of Customs and Central Excise, Cochin, was under the additional charge of a neighbouring Collector for over one year.